## GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:6657 ANSWERED ON:16.05.2012 INTEGRATED ACTION PLAN Bhujbal Shri Sameer ;Dubey Shri Nishikant

## Will the Minister of PLANNING be pleased to state:

(a) the present status of implementation of the Integrated Action Plan (IAP) for selected tribal and backward districts in the naxal-hit areas in the country, State- wise;

(b) the details of financial assistance sought by and sanctioned/released to each such State during each of the last two years and the current year; and

(c) the steps taken/being taken by the Government for effective and successful implementation of the plan?

## Answer

## MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) : The Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts was approved by the Government on 25.11.2010 with a block grant of Rs. 25 crore and Rs. 30 crore per district for 2010-11 and 2011-12 respectively. On 7.12.2011, 18 more districts have been included taking the total to 78 districts and IAP has been extended in its present form to 2012-13 with an allocation of Rs. 30 crore per district.

(b) : The State-wise releases for 2010-11 & 2011-12 and allocations for 2012-13 are given in Annexure I.

(c) : For effective and successful implementation of IAP a multi-level system of monitoring and review has been put in place. The District Collectors/District Magistrates concerned upload data on line on the implementation of IAP on the MIS portal developed by the Planning Commission which can be reached at http://pcserver.nic.in/iapmis.The Development Commissioner/ equivalent officer in charge of development in the State is responsible for monitoring of IAP in the State and 20 video conference meetings have been held by the Planning Commission with the Development Commissioners/equivalent officers in charge of development in the States to discuss the progress of implementation of the scheme.